HIGH COURT OF SIKKIM Record of Proceedings

WP(C) No.02 of 2025

MRS. SUSHILA CHAMLING

PETITIONER

VERSUS

STATE OF SIKKIM AND OTHERS

RESPONDENTS

Date: 16.06.2025

CORAM: THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Petitioner Mr. N. Rai, Senior Advocate (Legal Aid Counsel).

Mr. Sushant Subba, Advocate (Legal Aid Counsel).

Petitioner present in person.

For Respondents

R-1, 2 & 5 Mr. S. K. Chettri, Government Advocate.

R-3 & 4 Mr. Zigmee Dorjee Bhutia, Advocate.

R-6 Mr. Sudesh Joshi, Advocate.

ORDER

Learned Senior Counsel for the Petitioner submits that the parties have reached an amicable settlement out of Court. That, in the circumstances he seeks to withdraw the instant matter.

Learned Counsel for the opposing parties submit that they have no objection to the submissions put forth by Learned Senior Counsel for the Petitioner.

Considered, in the said circumstances, Writ Petition stands disposed of as withdrawn.

Pending applications, if any, also stand disposed of.

Judge 16.06.2025